

DIVISION BENCH
COURT - II

O-227

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/94(KB)2021
COMP.APPL/67(KB)2021, CONT.A./1(KB)2022,
COMP.APPL/9(KB)2022, COMP.APPL/8(KB)2022,
IA(COMPANIES.ACT)/39(KB)2022, COMP.APPL/44(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 26TH JUNE 2024

IN THE MATTER OF	DR. RAVISHANKAR KUMAR VS DEV INSTITUTE OF NUCLEAR MEDICINE PRIVATE LIMITED
UNDER SECTION	SEC. 241(1)

Appearance (via video conferencing/physically)

Mr. Shailendera Kishore Singh, Adv.] For the Petitioner

Mr. Avik Chaudhari, Adv.]

Mr. Ananya Singhal, Adv.]

Mr. Joy Saha, Sr. Adv.] For the Respondent

Mr. Kumarjit Banerjee, Adv.]

Ms. Sanchari Chakraborty, Adv.]

Mr. Aadil Naushad, Adv.]

ORDER

1. Ld. Counsel appearing on behalf of the Petitioner present. Ld. Sr. Counsel and Ld. Counsel appearing on behalf of the Respondent present.
2. List the matter on **27.06.2024** at **1 p.m.**

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**